

### Major Irrigation Projects

170. **Shri Hanumanthaiya:** Will the Minister of Irrigation and Power be pleased to refer to page 42 of the Report of the Finance Commission, 1961 and state:

(a) the number and names of major Irrigation Projects whose returns are insufficient to meet even the working expenses;

(b) what is the amount of insufficiency in each case; and

(c) what are the reasons in each case?

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):**

(a) to (c). The requisite information is being collected and will be laid on the Table of the House as early as possible.

### Major Irrigation Projects

171. **Shri Hanumanthaiya:** Will the Minister of Irrigation and Power be pleased to refer to page 42 of the Report of the Finance Commission, 1961 and state:

(a) the number and names of major Irrigation Projects whose returns are insufficient to cover the additional incidence of interest liability;

(b) what is the amount in each case, of the insufficiency; and

(c) what are the reasons in each case?

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):**

(a) to (c). The requisite information is being collected and will be laid on the Table of the House as early as possible.

### Betterment Levy

172. **Shri Hanumanthaiya:** Will the Minister of Irrigation and Power be pleased to refer to page 42 of the Report of the Finance Commission, 1961 and state:

(a) the number and names of major Irrigation Projects and States which do not impose and collect betterment levies;

(b) the amount that could be so levied in each case; and

(c) the reasons in each case for not doing so?

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):**

(a) to (c). The requisite information is being collected and will be laid on the Table of the House as early as possible.

### Water rates

173. **Shri Hanumanthaiya:** Will the Minister of Irrigation and Power be pleased to refer to page 42 of the Report of the Finance Commission, 1961 and state:

(a) the names and number of States which are unwilling to levy suitable water rates for lands profiting from major Irrigation Projects;

(b) the amount in each case, that could be so levied; and

(c) the reasons for not doing so in each case?

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):**

(a) to (c). The requisite information is being collected and will be laid on the Table of the House as early as possible.

### Famines in Rayalaseema District of Andhra Pradesh

174. **Shri Ramakrishna Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Government have prepared a scheme to develop Rayalaseema District of Andhra Pradesh economically to avert repeated famines;

(b) whether Government have agreed to give seven crores of rupees to assist the developmental activities; and